

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No. 12657 of 2012**

***Dr. Kanhayalal Sharma*** .... ***Petitioner***

**In Person**

**-versus-**

***State of Odisha and others*** .... ***Opposite Parties***

**Mr. Debakanta Mohanty**

**Additional Government Advocate**

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE G. SATAPATHY**

**Order No.**

**ORDER  
10.04.2023**

16. 1. An affidavit dated 6<sup>th</sup> April, 2023 has been handed over today in Court by Mr. Debakanta Mohanty, learned Additional Government Advocate for State. A copy of the said affidavit has also been supplied to the Petitioner who appears in person and he needs time to respond to the said affidavit.
2. List on 17<sup>th</sup> July, 2023.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(G. Satapathy)***  
***Judge***

*S. Behera*